

पोंगई, इम्फाल स्थित सैनिक स्कूल में चोरी

3356. श्री छीतुभाई गामित: क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार का ध्यान 10-9-80 के नवभारत में, पोंगई (इम्फाल) स्थित सैनिक स्कूल से 53 राइफलों और एक आधा टन वजन वाली लोहे की अलमारी, जिसमें नौ लाख रुपये थे, की चोरी हो जाने के बारे में छपे समाचार की ओर दिलाया गया है; और

(ख) यदि हां, तो इस बारे में सरकार की क्या प्रतिक्रिया है?

रक्षा मंत्रालय में राज्य मंत्री (श्री शिवराज जी. पाटिल): (क) और (ख). सरकार को इस बारे में रिपोर्ट प्राप्त हुई है कि 5/6 सितम्बर 1980 की रात को इम्फाल स्थित सैनिक स्कूल में पड़ी सशस्त्र डकैती के दौरान हमलावर निम्नलिखित वस्तुएं अपने साथ ले गए:-

(1) ड्रिल कार्य के लिए, 303 राइफ्लें	50
(2) 322 राइफ्लें	2
(3) प्राइवेट .315 राइफल	1
(4) ब्लैक .303 राउण्ड	87
(5) .303 कारतूसों के खोल	83
(6) 2323.75 रु० कीमत की गोदरेज स्टील तिजोरी जिसमें निम्नलिखित सामान था :—	रुपये
(7) नकदी	4,681.09
(8) मियादी जमा रसीदें	5,37,647.38
(9) पुनर्निवेश योजना प्रमाण पत्र	3,70,800.00
(10) कुछ अन्य विविध कागजात और कीमत की वस्तुएं	—

लूटेरे शस्त्र और गोला-बारूद को तो एन. सी.सी. स्ट्रांग-रूम से और समस्त कीमती वस्तुओं को स्टील की तिजोरी सहित रीजिस्ट्रार के कमरे से ले गए।

स्कूल द्वारा राज्य सरकार के अधिकारियों के पास दर्ज पुलिस शिकायत के आधार पर छानबीन की जा रही है। मणिपुर सरकार से भी अनुरोध किया गया है कि वह इम्फाल स्थित सैनिक स्कूल को सशस्त्र गार्ड मूहैया करें।

News items captioned "Delhi a Heaven for corrupt Policemen"

3357. SHRI RAM VILAS PASWAN:
SHRI CHHANGUR RAM:
PROF. MADHU DANDA-
VATE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to the reports appearing in *Indian Express* dated 16 and 17 August, 1980 under the caption "Delhi a heaven for corrupt policemen" and "The most corrupt are the most efficient" highlighting the money making racket in Delhi Police; and

(b) if so, the action taken by Government to improve the situation?

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS
(SHRI YOGENDRA MAKWANA):
(a) Yes, Sir.

(b) A Vigilance Branch is functioning at the Police Headquarters under a Deputy Commissioner of Police. An Anti-Corruption Branch under the Delhi Administration also conducts inquiries into complaints of corruption against the police personnel. A flying squad has been set up in Vigilance Branch to look into such complaints. A telephone No. 268980 is available to receive such complaints from the public, who are encouraged to lodge complaints in this regard with senior police officers. After conducting preliminary inquiries on the basis of specific complaints, action is taken against officers against whom a prima-facie case was established. During the period 1-11-79 to 31.10.1980, departmental enquiries were taken up against 584 police personnel, and 245 officials were placed under suspension.

Plan to sell 1.5 million pieces of Armaments rusting in various places

3358. SHRI R. Y. GHORPADE: Will the Minister of DEFENCE be pleased to state:

(a) whether Government plan to sell 1.5 million pieces of light, medium and heavy armaments rusting in various parts of the country; if so, facts thereof;

(b) has proper scrutiny been made to ensure that servicable and useful armaments are not disposed of by making them 'obsolete' or obsolescent';

(c) is there a system of periodic survey for checking the position regarding pilferage, storage problem and deterioration due to weather conditions?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) As a regular scheme, action is being taken to dispose of surplus and obsolete items of armaments and connected stores. Presently, 1432 items in

varying quantities are awaiting such disposal.

(b) Defence Services have a well established procedure for declaring equipment obsolete or obsolescent.

(c) Yes, Sir.

Plan to sell light-medium and Heavy Armaments

3359. SHRI CHATURBHUI: Will the Minister of DEFENCE be pleased to state:

(a) is it a fact that nearly 15 lakh pieces of light, medium and heavy armaments are planned to be sold;

(b) if so, their estimated value, criteria for considering them obsolete and main guidelines for their disposal;

(c) whether it is a fact that on previous occasions such sales have resulted in heavy losses and that many of such items were made reusable by the purchasing countries; and

(d) if so, the facts and the precautionary steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) Regular action is being taken to dispose of armaments and connected stores rendered surplus or obsolete. Presently 1432 items in varying quantities are awaiting disposal.

(b) The estimated value of such stores is approximately Rs. 18 crores

After review of the requirement of armaments by the appropriate equipment policy committee of the various Service HQrs periodically, the armaments which are decided to be phased out are categorised as "obsolescent" in those cases where the existing stocks of armaments are to be used and as "obsolete" in those cases where a decision has been taken to withdraw the equipment from service. Certain equipment also becomes available for disposal when in the course of service it is rendered un-serviceable. The equipment and stores